

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2755
TO BE ANSWERED ON 4TH DECEMBER, 2019**

MORATORIUM ON PAYMENT OF DUES BY TSPS

2755. SHRI RAVIKUMAR D.:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Service Providers (TSPs) who have been ordered by the apex court to pay in long pending overdues of nearly 92,000 crore rupees have asked the Government for a moratorium of two years on the payment of the said dues; and
- (b) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) & (b) No proposal for a moratorium of two years on AGR related dues consequent upon Hon'ble Supreme Court judgement dated 24.10.2019 has been received from Telecom Service Providers(TSPs) in Department of Telecommunication.
